

Annexure-7

Name of the corporate debtor: Julka Rice & Oil Mills Limited ; Date of commencement of liquidation: 16/10/2018 ; List of stakeholders as on: 16/10/2018

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholder / equity shareholder / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					% share in total amount of claims admitted
NIL															
															*

* Considering that the realizable amount available for distribution to the stakeholders of the Corporate Debtor, shall not be sufficient enough for distribution to the shareholders of the Corporate Debtor, therefore while preparing the list of stakeholders, shareholders of the Corporate Debtors have not been considered.

